

**IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH 'B', NEW DELHI**

**BEFORE SH. PRADIP KUMAR KEDIA, ACCOUNTANT MEMBER
AND
SH. YOGESH KUMAR US, JUDICIAL MEMBER**

ITA No.1864/Del/2020

Assessment Year: -

Free Pathshala H.No.555, FF, Housing Board Colony, Sec-51, Gurgaon-122002 PAN No.AAATF5723B	Vs.	CIT (E) Chandigarh
(APPELLANT)		(RESPONDENT)

Appellant	Sh. Ram Avtar Sharma, CA Sh. Bhupesh Aggarwal, CA
Respondent	Sh. K.K. Mishra, Sr DR

Date of hearing:	06/07/2023
Date of Pronouncement:	06/07/2023

ORDER

PER PRADIP KUMAR KEDIA, AM:

This appeal by the assessee is preferred against the order of the CIT (Exemptions), Chandigarh dated 15.09.2020.

2. At the very outset the authorized representative of the assessee moved application for withdrawal of appeal which is reproduced hereunder:-

UCC & Associates LLP

Chartered Accountants

Phone : +91-11-666245
E-mail : info@uccgloba
Website : www.uccglob

Dated 06.07.2023

To,
The Hon'ble Income Tax Appellate Tribunal,
Delhi, Bench- B
Lok Nayak Bhavan, Khan Market
New Delhi- 110003

Appellant : FREEPATHSHALA
PAN : AAATF5723B
Appeal No. : ITA 1864/ DEL/2020

Subject: Request for withdrawal of IT Appeal No. 1864/DEL/2020 filed by the Appellant against Order passed u/s 12AA(1)(b)(ii) of the Income Tax Act, 1961.

Hon'ble Sir

With reference to the matter cited above, it is submitted that, appellant has filed the aforesaid appeal against the order of CIT Exemptions Chandigarh passed u/s 12AA(1)(b)(ii) of the Income Tax Act, 1961 before Hon'ble ITAT which hearing dates are fixed for today i.e., 06.07.2023.

It is submitted that appellant has again applied for Registration as per amended provisions of Income Tax Act, 1961 and provisional registration has been granted. Appellant has applied for Final Registration also which is pending before CIT Exemptions Chandigarh.

Your Honour is requested to accept our request for withdrawal of above-mentioned appeal pending before ITAT.

Thanking You

Yours Faithfully

Ram Avtar Sharma, FCA
AR

Encl:- 1. Copy of Order for Provisional Registration.

2. Copy of Application for Final Registration

- Pg. no - 1-2

- Pg. no - 3-9

3. In the wake of application for withdrawal of appeal, this appeal is dismissed as withdrawn.

4. Decision announced in the open court on 06.07.2023

Sd/-
(YOGESH KUMAR US)
JUDICIAL MEMBER

NEHA, Sr. Private Secretary

Date:- .07.2023

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

Sd/-
(PRADIP KUMAR KEDIA)
ACCOUNTANT MEMBER

ASSISTANT REGISTRAR
ITAT NEW DELHI